

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-308
IB-1794/ND/2019

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd.

...Applicant

Vs

M/S. Nath Motors Pvt. Ltd.

...Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mrinali Prasad

For the Respondent :

ORDER

Ld. Counsel for the RP appeared and undertakes to file additional documents by filing supplementary affidavit. Adjourn the matter to **13.04.2020**.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)